

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--14253- JK (LD) of 2024
DATED:- 08 - 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 08- 08 - 2024

No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.14253-JK(LD) of 2024 dated 08.08.2024

Sr. No.	Case Type/Case Number/Case year	Petitioner Name Versus Respondent Name	OIC
1	CM(M) 1396/2024	Ram Saroop V/s U.T & Others	Rajeev Kumar Khajuria, ADC Rajouri, 9596701379 [pa.dcrājouri@gmail.com]
2	T.A No. 6733/2020	Salima V/s D/o GAD	Om Prakash Bhagat, JKAS, DC Rajouri
3	WP(C) No.1550/2024	Mohd Shabir & Ors V/s U.T & Others	Varinder Kumar, Tehsildar Rajouri (9419285055) [Tehsildarrajouri@gmail.com]
4	WP(C) No.152/2024	Mohd Shafi V/s U.T & Others	Syed Sahil Ali, Tehsildar Kotranka (9419235454) Tehkotranka@gmail.com
5	WP(C) No. 1570/2024	Mohammad Adrees V/s Union Of Inida &	Abid Shah, SDM Thannamandi(9596979798)
6	WP(C) No. _____/2024	Ram Paul Sharma V/s U.T & Others	Manik Singh Rathore, Tehsildar Kalakote (99419119033)
7	WP(C) No.1567/2024	Gafoor Ahmed V/s U.T & Others	Abid Shah, SDM Thannamandi(9596979798)
8	WP(C) No. _____/2024	Madan Lal & Ors V/s U.T & Others	Rajeev Kumar Khajuria, ADC Rajouri, 9596701379 [pa.dcrājouri@gmail.com]
9	O.A No. 532/2024	Karan Kumar Feria V/s Planning Development and monitoring Department	Maqsood Ahmed, CPO, Rajouri
10	WP(C) No.1265/2024	Rasmeem Kour V/s U.T & Others	Mohinder Pal CDPO Poshan, Nowshera
11	WP(C) No.1104 /2024	Ashok Kumar V/s UOI & Others	Mohd Jahangir Khan, AC (Revenue) Rajouri, 9797977078 [pa.dcrājouri@gmail.com]
12	WP(C) No.1012/2024	Chand Mohd V/s U.T & Ors	Ram Pal Sharma, Tehsildar Darhal,7006541204 [tehsildardarhal02@gmail.com]
13	WP(C) No 130/2023	Mohd Iqbal V/s U.T of J&K & Ors.	Shakeel Ahmed, Deputy District Election Officer, Rajouri, 9797502444 [pa.dcrājouri@gmail.com]
14	T.A No. 2859/2020	Zahida Parveen V/s U.T of J&K & Ors	Mohd Jahangir Khan, AC (Revenue) Rajouri, 9797977078 [pa.dcrājouri@gmail.com]
15	WP(C) No. _____/2024	Mool Raj V/s U.T & Others	Babu Ram Tando, ADC Nowshera
16	WP(C) No. _____/2024	Madan Lal & Ors V/s U.T & Others	Rajeev Kumar Khajuria, ADC Rajouri, 9596701379 [pa.dcrājouri@gmail.com]
17	WP(C) No. _____/2024	Ram Paul Sharma V/s U.T & Others	Manik Singh Rathore, Tehsildar Kalakote (99419119033)

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08-08-24